10.00 am to 10.30 am  Registration of delegates

INAUGURAL SESSION

10.30 am to 10.40 am  Lighting of the Lamp
10.40 am to 10.45 am  Felicitation of the dignitaries.
10.45 am to 11.00 am  Welcome address by Mr. P.K. Rastogi, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)

11.00 am to 11.15 am  Address by Mr. G.D. Gaiha, Member, TDSAT
11.15 am to 11.30 am  Address by Dr. J.S. Sarma, Chairperson, Telecom Regulatory Authority of India (TRAI)
11.30 am to 11.50 am  Address by Hon’ble Mr. Justice J. S. Khehar, Chief Justice, High Court of Karnataka (Chief Guest)
11.50 am to 12.10 pm  Address by Hon’ble Mr. Justice N. Santosh Hegde, Lokayukta, State of Karnataka (Special Guest)
12.10 pm to 12.30 pm  Inaugural address by Hon’ble Mr. Justice R.V. Raveendran, Judge, Supreme Court of India
12.30 pm to 12.50 pm  Remarks of the President of the session - Hon’ble Mr. Justice S.B. Sinha, Chairperson, TDSAT.

01.00 pm to 01.10 pm  Presentation of mementos to the dignitaries.

LUNCH

BUSINESS SESSION-I

“DISPUTE RESOLUTION IN THE TELECOM SECTOR”

01.55 pm to 02.00 pm  Introduction of Mr. Manjul Bajpai, President, Telecom Lawyers Association - Chairman of the session.
02.00 pm to 02.10 pm  Opening remarks and Introduction of the following panelists by the Chairman of the Session Mr. Manjul Bajpai, President, Telecom Lawyers Association:-
   (i) Mr. Anand Dalal, VP – Regulatory Affairs, Tata Teleservices Ltd.
   (ii) Mr. P. Raghavan, CGM, BSNL.
   (iii) Mr. T.R. Dua, Deputy Director General, COAI
   (iv) Mr. S.C. Khanna, Secretary General, AUSPI
   (v) Mr. Ravinder Nath Guru, Secretary, Consumer Care Society, Bengaluru

02.10 pm to 02.25 pm  Presentation by Mr. Anand Dalal, VP- Regulatory Affairs, Tata Teleservices Ltd.
02.25 pm to 02.50 pm  Discussion and interactive session, of the panelists with the audience to be moderated by Mr. Manjul Bajpai, President, Telecom Lawyers Association.
02.50 pm to 02.55 pm  Presentation of Mementos to the panelists.
02.55 pm to 03.15 pm  TEA BREAK
BUSINESS SESSION-II

“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”

03.15 pm to 03.20 pm  Introduction of Mr. Ramji Srinivasan, Senior Advocate - Chairman of the session.

03.20 pm to 03.30 pm  Opening remarks and Introduction of the following panelists by the Chairman of the Session Mr. Ramji Srinivasan, Senior Advocate

   (i) Mr. Ashok Mansukhani, President, MSO Alliance.
   (ii) Mr. R.K. Arnold, Secretary, TRAI
   (iii) Mr. Gurjeev Singh Kapoor, CEO, Star Den Media Services Pvt. Ltd.
   (iv) Mrs. Roop Sharma, President, Cable Operators Federation of India.
   (v) Mr. Ravinder Nath Guru, Secretary, Consumer Care Society, Bengaluru

03.30 pm to 03.45 pm  Presentation by Mr. Ashok Mansukhani, President, MSO Alliance

03.45 pm to 04.00 pm  Presentation by Mr. Gurjeev Singh Kapoor, CEO, Star Den Media Services Pvt. Ltd.-

04.00 pm to 04.25 pm  Discussion and interactive session, of the panelists with the audience to be moderated by Mr. Ramji Srinivasan, Senior Advocate

04.25 pm to 04.30 pm  Concluding remarks & Vote of Thanks

04.30 pm to 04.35 pm  Presentation of Mementos to the panelists.